	(F	iling under clause (d	ca) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvenc	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	544	6843487332	544	4039696787	91.98		2782991701	20798844	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60889690	1	60889690	1.39		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	718181598	2	248181598	5.65	60889690	409110310		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0			0.00				NA
6	Operational creditors (Employees)	22	2335709	22	1924580	0.04	0	411129	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	211246223	2	456223	0.01	210790000	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	40	99596665	39	40658383	0.93	0	58938282	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0				0.00				NA
Total		612	7935737217	610	4391807261	100.00	271679690	3251451422	20798844	